

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

✓
~~CP/TCP/CSP/CSA/TCSP/TCSA~~/NO. 364/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Khimji Poonja Freight &
Revaadeus v/s
Ingram Micro Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 433(e) 434(1)(a) OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shruti Bardia	Yb Jayakar & Partners Adv. for Petitioner	

ORDER

TCP 364/I&BP/NCLT/MB/MAH/2017

Ld. Counsel for the Petitioner seeks time, list this matter for compliance on
05.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)